

Sl. No. 2

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.04.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/28/7/AMR/2019	Under Liquidation	7 of IBC	Axis Bank Ltd Vs Sembmarine Kakinada Ltd
	IA(IBC)/30/2024	U/Reg.15 (1) (b) of IBBI (Liquidation Process) Reg's, 2016	Mr.Vedagiri Venkata Krishnamurthy, Liquidator of Sembmarine Kakinada Limited

ORDER

IA (IBC)/30/2024:

Present: Ms. Titiksha Jain, Ld. PCS for the Liquidator.

Mr. V. Venkata Krishnamurthy, Liquidator present in person.

It is submitted that the Liquidator filed application in e-portal and seeks time to file physical copy of the same. For filing physical copy of the IA, list the matter on 03.05.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**